

Cargo Declaration

A. Goods to be landed:

- (i) Imported goods:
 - (a) Goods including unaccompanied baggage to be landed meant for home clearance;
 - (b) Goods including unaccompanied baggage to be landed meant for clearance at another Indian airport or Air Freight Station (AFS)/Inland Container Depot (ICD)/Container Freight Station (Domestic transshipment)/SEZ;
 - (c) Goods to be landed but destined for a foreign airport (Foreign transshipment (Foreign transshipment))
- (ii) Export goods
- (iii) Domestic goods

B. Goods continue to be On-board:

- (i) Imported Goods:
 - (a) Domestic transit cargo
 - (b) Foreign transit cargo
- (ii) Export goods
- (iii) Domestic goods

Explanation 1: Goods meant for home clearance means the goods to be cleared for home consumption or for warehousing at the airport of unloading.

Explanation 2: Goods meant for clearance at another Indian airport or AFS/ICD/CFS means the goods to be cleared for home clearance at the airport other than airport of unloading or at any AFS/ICD/CFS/SEZ.

Explanation 3: Domestic transit goods mean the goods destined for Indian airport including AFS/ICD/SEZ and to remain on-board at the airport where Manifest is to be filed.

Explanation 4: Foreign transit goods means the goods destined for foreign airport and to remain on-board at the airport where Manifest is to be filed.

Note: The details of the cargo to be landed as declared in the respective forms shall be set out in the order of the airports of loading.

Sl. No.	Field Description	Remarks
(1)	(2)	(3)
1	Custom Station Code	
2	Owner or Operator	
3	Marks of Nationality and Registration	
4	Flight No.	
5	Date of Flight	
6	Arrival Manifest No.	Auto generated
7	Arrival Manifest Date	Auto generated
8	Departure Manifest No. filed at last Airport	
9	Departure Manifest Date filed at last Airport	
10	Authorised Air Carrier Code (Registration No. with Customs)	
11	Bond No. of Authorised Air Carrier	
IMPORTED GOODS		
A. Express Cargo (Cargo carried by Courier Mode)		
12	Name of authorised courier	
13	Registration no. of authorised courier	
14	Line No.	
15	Master Airway Bill No./Sector Airway Bill No.	
16	Master Airway Bill date/Sector Airway Bill Date	
17	Sub-line No., if any	
18	Whether the goods were loaded on the aircraft at an Indian Airport (Yes/No)	
19	Arrival Manifest No. by which goods arrived at the airport	
20	Arrival Manifest date corresponding to Sl. No. 19	

21	Line No. in Arrival Manifest corresponding to Sl. No. 19	
22	Sub-line No. in Arrival Manifest corresponding to Sl. No. 19	
23	House Airway Bill No.	
24	House Airway Bill Date	
25	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
26	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
27	Consignor's Code, if any	
28	Consignee's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
29	Consignee's Code (IEC/GSTIN/Aadhar etc.)	[Not mandatory in respect of

							Foreign transshipment or Foreign transit Goods]
30	Consignee's Address						[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
31	Country of Export						
32	Destination Airport/ICD/AFS/CFS/SEZ Code						
33	Cargo Movement (Home Clearance, Domestic Transshipment, Foreign Transshipment, Domestic Transit, Foreign Transit)						
34	Type of Cargo (Commercial/ Other)						
35	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
36	Nature of Cargo (Loose cargo/ Unit Load Device (ULD))						
37	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
38	ULD Number						
39	Number of packages						
40	Marks & No. on packages						
41	Types of packages						

42	Gross Weight	
43	Net Weight	
44	Unit of Weight	
45	Gross Volume	
46	Unit of Volume	
47	Invoice Value of Consignment	
48	Currency Code	
	B. Postal Cargo	
49	Line No.	
50	Master Airway Bill No.	
51	Master Airway Bill date	
52	Sub-line No., if any	
53	Whether the goods were loaded on the aircraft at an Indian Airport (Yes/No)	
54	Arrival Manifest No. by which goods arrived at the airport	
55	Arrival Manifest date corresponding to Sl. No. 54	
56	Line No. in Arrival Manifest corresponding to Sl. No. 54	
57	Sub-line No. in Arrival Manifest corresponding to Sl. No. 54	
58	Parcel Booking Reference No.	
59	Parcel Booking Date	
60	Consignor's Name	
61	Consignor's Address	
62	Consignor's Code if any	
63	Consignee's Name	
64	Consignee's Address	
65	Consignee's Code (IEC/GSTIN/Aadhar etc.)	

66	Country of Export						
67	Destination Foreign Post Office						
68	Type of Cargo (Commercial/ Other)						
69	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
70	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
71	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
72	ULD Number						
73	Number of packages						
74	Marks & No. on packages						
75	Types of packages						
76	Gross Weight						
77	Net Weight						
78	Unit of Weight						
79	Gross Volume						
80	Unit of Volume						
81	Invoice Value of Consignment						
82	Currency Code						
	C. General Cargo (Other than Express cargo & Postal Cargo)						
83	Line No.						
84	Master Airway Bill No.						
85	Master Airway Bill date						

86	Sub-line No., if any	
87	Name of the person issuing House Airway Bill, if any	
88	Registration No. of person referred in Sl. No. 87	
89	House Airway Bill No./Sector Airway Bill No.	
90	House Airway Bill Date/Sector Airway Bill Date	
91	Whether the goods were loaded on the aircraft at an Indian Airport (Yes/No)	
92	Arrival Manifest No. by which goods arrived at the airport	
93	Arrival Manifest date corresponding to Sl. No. 92	
94	Line No. in Arrival Manifest corresponding to Sl. No. 92	
95	Sub-line No. in Arrival Manifest corresponding to Sl. No. 92, if any	
96	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
97	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
98	Consignor's Code, if any	
99	Consignee's Name	[As provided

							in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
100	Consignee's Code (IEC/GSTIN)						
101	Consignee's Address						[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
102	Country of Export						
103	Destination Airport/ICD/AFS/CFS/SEZ Code						
104	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
105	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))						
106	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
107	ULD Number						
108	Number of packages						
109	Marks & No. on packages						
110	Types of packages						

111	Gross Weight	
112	Net Weight	
113	Unit of Weight	
114	Gross Volume	
115	Unit of Volume	
116	Invoice Value of Consignment	
117	Currency Code	
	EXPORT GOODS	
	A. Express Cargo (Cargo carried by Courier Mode)	
118	Name of authorised courier	
119	Registration no. of authorised courier	
120	Line No.	
121	Master Airway Bill No./ Sector Airway Bill No.	
122	Master Airway Bill date/Sector Airway Bill Date	
123	Sub-line No. if any	
124	House Airway Bill No.	
125	House Airway Bill Date	
126	Arrival Manifest No. by which goods arrived at the airport, if any	
127	Arrival Manifest date corresponding to Sl. No. 126	
128	Line No. in Arrival Manifest corresponding to Sl. No. 126	
129	Sub-line No. in Arrival Manifest corresponding to Sl. No. 126, if any	
130	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House

		Airway Bill both are available]
131	Consignor's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
132	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
133	Consignee's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
134	Consignee's Code, if any	
135	Consignee's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
136	Destination Country	
137	Type of Cargo (Commercial/ Other)	

138	Whether these goods are being transhiped by carrier (Yes/No)						If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'
139	Whether these goods are to be unloaded at the arrival airport (Yes/No)						
140	Shipping Bill No.						
141	Shipping Bill Date						
142	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
143	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
144	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
145	ULD Number						
146	Number of packages						
147	Marks & No. on packages						
148	Types of packages						
149	Gross Weight						
150	Net Weight						
151	Unit of Weight						
152	Gross Volume						
153	Unit of Volume						
154	Invoice Value of Consignment						

155	Currency Code	
	B. Postal Cargo	
156	Line No.	
157	Master Airway Bill No.	
158	Master Airway Bill date	
159	Sub-line No., if any	
160	Arrival Manifest No. by which goods arrived at the airport, if any	
161	Arrival Manifest date corresponding to Sl. No. 160	
162	Line No. in Arrival Manifest corresponding to Sl. No. 160	
163	Sub-line No. in Arrival Manifest corresponding to Sl. No. 160, if any	
164	Parcel Booking Reference No.	
165	Parcel Booking Date	
166	Consignor's Name	As mentioned in Parcel booking reference
167	Consignor's Address	As mentioned in Parcel booking reference
168	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
169	Consignee's Name	As mentioned in Parcel booking reference
170	Consignee's Address	As mentioned in Parcel booking reference
171	Consignee's Code, if any	

172	Destination Country						
173	Type of Cargo (Commercial/ Other)						
174	Whether these goods are being transhiped by carrier (Yes/No)						If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'
175	Whether these goods are to be unloaded at the arrival airport (Yes/No)						
176	Shipping Bill No.						
177	Shipping Bill Date						
178	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
179	Type of Packaging (Loose cargo/ Unit Load Device (ULD))						
180	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
181	ULD Number						
182	Number of packages						
183	Marks & No. on packages						
184	Types of packages						
185	Gross Weight						
186	Net Weight						
187	Unit of Weight						
188	Gross Volume						

189	Unit of Volume	
190	Invoice Value of Consignment	
191	Currency Code	
	C. General Cargo (Other than Express and Postal cargo)	
192	Line No.	
193	Master Airway Bill No./Sector Airway Bill No.	
194	Master Airway Bill date/Sector Airway Bill Date	
195	Sub-line No., if any	
196	Name of the person issuing House Airway Bill, if any	
197	Registration No. of person referred in Sl. No. 196	
198	House Airway Bill No.	
199	House Airway Bill Date	
200	Arrival Manifest No. by which goods arrived at the airport	
201	Arrival Manifest date corresponding to Sl. No. 201	
202	Line No. in Arrival Manifest corresponding to Sl. No. 201	
203	Sub-line No. in Arrival Manifest corresponding to Sl. No. 201, if any	
204	Consignor's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
205	Consignor's Address	[As provided in House Airway Bill,

		where Master/Sector Airway Bill and House Airway Bill both are available]
206	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
207	Consignee's Name	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
208	Consignee's Code if any	
209	Consignee's Address	[As provided in House Airway Bill, where Master/Sector Airway Bill and House Airway Bill both are available]
210	Destination Country	
211	Whether these goods are being transhiped by carrier (Yes/No)	If goods are to be unloaded at any Indian airport, then mention 'Yes', otherwise 'No'

212	Whether these goods are to be unloaded at the arrival airport (Yes/No)						
213	Shipping Bill No.						
214	Shipping Bill Date						
215	Details of Goods						
	Sl. No.	Goods Description	HS Code	Classes of dangerous goods, if dangerous goods	Unit Quantity Code	Quantity	
216	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))						
217	In case of Unit Load Device, type of ULD (Containerized/ Palletized)						
218	ULD Number						
219	Number of packages						
220	Marks & No. on packages						
221	Types of packages						
222	Gross Weight						
223	Net Weight						
224	Unit of Weight						
225	Gross Volume						
226	Unit of Volume						
227	Invoice Value of Consignment						
228	Currency Code						
	DOMESTIC GOODS						
229	Line No.						
230	Master Airway Bill No./Sector Airway Bill no.						
231	Master Airway Bill date/Sector Airway Bill Date						

232	Sub-line No., if any	
233	Name of Consolidator/Courier, if any	
234	GSTIN/PAN No. of Consolidator/Courier, if any	
235	House Airway Bill No.	
236	House Airway Bill Date	
237	Destination Airport of the goods	
238	Consignor's Name	
239	Consignor's Address	
240	Consignor's Code (IEC/GSTIN/Aadhar etc.)	
241	Consignee's Name	
242	Consignee's Code (IEC/GSTIN/Aadhar etc.)	
243	Consignee's Address	
244	Nature of Cargo (Loose cargo/ Unit Load Device built cargo (ULD))	
245	Goods Description	
246	In case of Unit Load Device, type of ULD (Containerized/ Palletized)	
247	ULD Number	
248	Number of packages	
249	Marks & No. on packages	
250	Types of packages	
251	Gross Weight	
252	Net Weight	
253	Unit of Weight	
254	Gross Volume	
255	Unit of Volume	
256	Invoice Value of Consignment	

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